

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 05.01.2026 TO 09.01.2026

S. No.	APPEAL NO.	FINAL ORDER NO/MISC ORDER NO	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FINAL ORDER NO.		
1.	C/3813-3816/2012	F.O/51891-51894/2025,	05.01.2026	07.01.2026
2.	C/51963/2022	F.O/50001/2026	07.01.2026	07.01.2026
3.	C/55550/2023	F.O/50002/2026	07.01.2026	07.01.2026
4.	C/50033/2024	F.O/50003/2026	07.01.2026	07.01.2026
5.	C/51041-51042/2025	F.O/50005-50006/2026	07.01.2026	07.01.2026
6.	C/50492/2017	F.O/50014/2026	07.01.2026	08.01.2026
7.	C/52090/2022	F.O/50017/2026	07.01.2026	08.01.2026
8.	C/52091/2022	F.O/50018/2026	07.01.2026	08.01.2026
9.	C/50652/2025	F.O/50019/2026	08.01.2026	08.01.2026
10.	C/50911/2025	F.O/50020/2026	08.01.2026	08.01.2026
11.	C/51067/2025	F.O/50021/2026	08.01.2026	08.01.2026
12.	C/51104/2022	F.O/50022/2026	08.01.2026	08.01.2026
13.	C/50092-50093/25, C/50868/25, C/52306/2024, C/50847/2025, C/50225/2025	F.O/50023-50028/2026	08.01.2026	08.01.2026

12.1.26
DEPUTY/ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.